

**[PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY]  
PART III, SECTION 4**

**MINISTRY OF HEALTH AND FAMILY WELFARE  
(Food Safety and Standards Authority of India)  
CORRIGENDA**

**New Delhi, the 21<sup>st</sup> December, 2011**

F.No 3/15015/30/2011.- In the notification of the Food Safety and Standards Authority of India published in the Gazette of India, at pages 1-529 of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, Extraordinary, Part III, Section 4 vide F.No.2- 15015 /30/2010 dated 1<sup>st</sup> August,-

1. page 287, line 23, 24 and 25 *for* “except the regulation 2.1.7(1)(2)(3)(4), 2.1.8(1)(3), 2.1.11(1)(2), 2.1.12(1), including table 14 of Appendix A and table 2 of Appendix B” *read* “except regulations, 2.1.6(1)(2)(3), 2.1.7(1)(2)(3)(4), 2.1.12(1) and entries relating in table 14 of appendix A and table 2 of appendix B, which shall come into force after six months from that date and in regulation 2.1.8(1)(3) and 2.1.11(1)(2) only relating entries in table which shall come into force after six months.”
2. Page 301, line 22, *for* “35µg” *read* “35 mg”.
3. Page 315, line 37 and 38 *for* “Milk protein (on dry basis) percent by weight (for Fruit Shrikhand-Not less than.....6.0)” *read* “Milk protein (on dry basis) percent by weight” and *for* “Not less than ....7” *read* “Not less than ....7(for Fruit Shrikhand-Not less than.....6.0).
4. Page 322,-
  - (a) line 18, *for* “(berry ka tel)” *read* “(barrey ka tel)”.
  - (b) line 37, *for* “Safflower seed oil and safflower seed oil (High oleic Acid)” *read* “Imported Safflower seed oil and safflower seed oil (High oleic Acid-imported or domestic)”.
  - (c) line 41, *for* “Safflowerseed oil” *read* “Imported Safflowerseed oil”.
5. Page 326,-
  - (a) line 20, *for* “prunus amygdalus Batach, var, dulcis koehne” *read* “Prunus amygdalus Batach var, Dulcius Koehne”.
  - (b) Line 36, *for* “cucurbitaceae” *read* “Cucurbitaceae”.
6. page 328, line 43, *for* “Sunflower seed oil and sunflower seed oil (High oleic Acid)” *read* “ Imported Sunflower seed oil and sunflower seed oil (High oleic Acid-imported or domestic)”.

7. page 329,-

(a) line 1, *for* “Sunflower seed oil” *read* “Imported Sunflower seed oil”.

(b) page 329, line 34,35 and 36 *for* “. chemically refined” *read* “(a) for chemically refined”.

and *for* “ physically refined

- Oryzanol content”

*read* “(b) for physically refined

-Oryzanol Content”.

8. Page 332, line 19, *for* “Iodine value (Wij’s method” *read* “Iodine value (Wij’s method)”.

9. At page 333, -

(a) line 1,2 and 3, *for* “Percentage of free fatty acids (calculate as oleic acid) Not more than 1.5” *read* “Percentage of free fatty acids (calculated as oleic acid) Not more than 1.5”.

(b) line 10, *for* “188 to 200” *read* “185 to 200”.

10. Page 334, line 32 *for* “Baelni” *read* “Baehni”.

11. Page 336,-

(a) line 34, *for* “(c)Acid value of extracted fat” *read* “(v) Acid value of extracted fat”.

(b) line 35, *for* “(v) The vegetable fat spread shall contain” *read* “(vi) The vegetable fat spread shall contain”.

(c) line 39, *for* “(vi) It shall contain starch” *read* “(vii) It shall contain starch”.

12. At page 337, line 37 and 38, *for* “ No anti-oxidant, synergist, emulsifier or any other substances shall be added to it except with prior sanction of the Authority” *read* “it may contain Food Additives permitted in these regulations and appendices”.

13. At page 338,-

(a) line 2, *for* “ 31-410C” *read* “31-41 °C”.

(b) line 4, *for* “peercent” *read* “percent”.

(c) line 5, *for* “perent” *read* “percent”.

14. Page 372, line 11, *for* “350C for 10 days and 550C for 5 days” *read* 35<sup>0</sup> C for 10 days and 55<sup>0</sup>C for 5 days”.

15. Page 373,-

(a) line 14, *for* “350C *for* 10 days and 550C *for* 5 days” *read* 35<sup>0</sup> C *for* 10 days and 55<sup>0</sup>C *for* 5 days”.

(b) line 33, for “350C for 10 days and 550C for 5 days” read 35<sup>0</sup> C for 10 days and 55<sup>0</sup>C for 5 days”.

16. Page 374, line 2, for “180C or colder” read 18<sup>0</sup> C or colder”.

17. Page 377, line 25, for “paraffin wax food grade,” read “paraffin wax (food grade)”.

18. Page 379,-

(a) line 10, for “Babul, Kikar (gum Arabic)” read “Babul, Kikar (Gum Arabic)”.

(b) line 11, for “KHAIR” read “Khair”.

(c) line 17, for “wood resin” read “wood rosin”.

(d) line 18, for “gum resin” read “gum rosin”.

(e) line 20, for “gum or wood resin” read “gum or wood rosin”.

(f) line 29, for “Gelatin, food grade” read “Gelatin (food grade)”.

19. Page 381, line 39, for “±1°degree C” read “±1° C”.

20. Page 385, line 10, for “1,6-Dichloro-1,6-Dideoxy-?-D-Fructofuranosyl-4-Chloro-4-Deoxy-a-D-galactopyranoside” read “1,6-Dichloro-1,6-Dideoxy-β-D-Fructofuranosyl-4-Chloro-4-Deoxy-a-D-galactopyranoside”.

21. Page 403, line 33, for “1. Potassium Iodate (as KIO<sub>3</sub>) percent by weight not less than 99.0” read “1. Potassium Iodate (as KIO<sub>3</sub>) percent by weight not less than 99.0”.

22. Page 408,-

(a) line 43, for “till oil” read “tall oil”

(b) line 46, for “till oil” read “tall oil”.

23. Page 409, line 9, for “880C and 960 C” read “88°C and 96°C”.

24. Page 413, line 17, for “picocurie/Litre(Bq)” read “Bacquerel/litre (Bq)”.

25. Page 420, line 3, for “Maximum limit of Artificial” read “Maximum limit of Artificial Sweetener”.

26. Page 421, line 32, for “Ready to serve tea and coffee beverages” read “Ready to serve tea and coffee based beverages”.

27. Page 423, line 27 and 28 for “similar milk based sweets” read “similar milk product based sweets”

28. Page 424, in regulation 3.1.4(2)(i)

(a) line 32, for "column (2)" read "column (3)".

(b) line 36, for "column (3)" read "column (4)".

29. Page 425, line 20, for "candid" read "candied".

30. Page 426, line 6, for "Meat Food Products" read "Luncheon Meat, Cooked Ham, Chopped Meat, Canned Mutton and Goat Meat and Canned Chicken."

31. Page 427,-

(a) line 14, for "candid" read "candied".

(b) line 39, for "Natamycin shall not exceed 2mg/dm<sup>3</sup>" read "Natamycin shall not exceed 2 mg/dm<sup>3</sup>".

(c) line 41, for "Natamycin in finished cheese (hard) shall not exceed 1mg/dm<sup>3</sup>" read "Natamycin in finished cheese (hard) shall not exceed 1mg/dm<sup>3</sup>".

32. Page 430, line 10, for "aluminium ammonium" read "aluminium, ammonium".

33. Page 436,-

(a) line 12, for "C<sub>20</sub> H<sub>6</sub> O<sub>5</sub> I<sub>4</sub> Na<sub>2</sub>" read "C<sub>10</sub> H<sub>10</sub> N<sub>2</sub> O<sub>7</sub> S<sub>2</sub> Na<sub>2</sub>".

(b) line 36, for "FD and C red No. 3" read "FD and C red No.3,"

34. Page 437, line 1, for "C<sub>20</sub>H<sub>6</sub>O<sub>5</sub> I<sub>4</sub> Na<sub>2</sub>.H<sub>2</sub>O" read "C<sub>20</sub>H<sub>6</sub>O<sub>5</sub> I<sub>4</sub> Na<sub>2</sub>".

35. Page 441, line 4, for "Max .03" read "Max 0.3".

36. page 446, line 24, for "C<sub>17</sub> H<sub>14</sub>N<sub>2</sub>Ha<sub>2</sub> O<sub>9</sub> S<sub>2</sub>" read "C<sub>37</sub>H<sub>34</sub>N<sub>2</sub>Na<sub>2</sub>O<sub>9</sub> S<sub>3</sub>".

37. page 448,-

(a) Line 1 for "Aluminium Lake of Sunset Yellow FCF" read "Aluminium Lake of Sunset Yellow FCF-".

(b) Line 28, for "Al<sub>12</sub>O<sub>3</sub>" read "Al<sub>2</sub> O<sub>3</sub>".